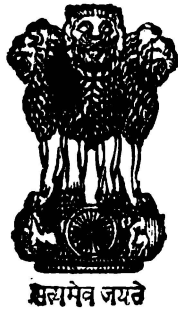


# **REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**SIXTH SESSION—SECOND LOK SABHA**

**Twenty Ninth Report**



**LOK SABHA SECRETARIAT  
NEW DELHI**

***December, 1958***

*Price 50 nP.*

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## TWENTY-NINTH REPORT

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Twenty-ninth Report.

2. The Committee met on the 18th November, 1958 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 21st November, 1958.

3. The Members whose resolutions had been included in the List of Business for the 21st November, 1958 and the representatives of the Ministries concerned had been invited to present their views on the resolutions before the Committee. Shri N. R. M. Swamy as also the representatives of the Ministries of Defence, Finance, Food and Agriculture and Home Affairs attended the sitting.

4. The Committee after hearing the member and the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to each resolution recommend the following time-table:—

- |  |  |
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| (1) Resolution regarding Appointment of a Committee to inquire into the unemployment problem.  | Out of the total time of 3 hours allotted to this resolution, 35 minutes were taken up on the 27th September, 1958. The balance of 2 hours and 25 minutes would be available on 21st November, 1958. |
| (2) Resolution regarding Appointment of a Committee to go into the pattern of Military Expenditure.                                  | 2½ hours.  |
| (3) Resolution regarding Appointment of a Permanent Commission regarding Implementation of the Directive Principles of State Policy. | 2 hours.   |
| (4) Resolution regarding Introduction of Co-operative farming.   | 2½ hours.  |
| (5) Resolution regarding Appointment of a Committee regarding Curtailing of Governmental expenditure on administration.              | 2 hours.   |
| (6) Resolution regarding Compulsory Life Insurance Scheme for Government employees.  | 2 hours.   |
| (7) Resolution regarding Military Training in Educational Institutions.  | 2½ hours.  |

NEW DELHI;

The 18th November, 1958.

HUKAM SINGH.